

Title: Regarding need to implement Ganga Action Plan Phase II at Durgapur town, West Bengal – Laid.

SHRI SUNIL KHAN (DURGAPUR) : As per directive of the National River Conservation Directorate, Government of India, separate scheme for abatement of pollution of the River Damodar (Ganga Basin) for four towns in the Burdwan district in West Bengal were prepared and financial approval has been made. One of such scheme covers the town of Durgapur. Durgapur stands in 3rd priority after Dhullian and Jiaganj-Azimganj town.

The R.R.R. of the town was approved by the expenditure finance committee of Ministry of Environment & Forests, Government of India, at its meeting held on 23.08.96 at an estimated cost of Rs.167.35 lakhs.

To facilitate the said scheme, it was decided that domestic wastes water at Durgapur will be treated in sewerage treatment plant to be constructed in different places within the jurisdiction of Durgapur Municipal Corporation.

The same issue was discussed and approved in the meeting held on 9.12.97 in the Chairmanship of Hon"ble Minister of Urban Development Municipal affairs, Government of West Bengal. This is in respect of Ganga Action Plan Phase II (Damodar Action Plan), I urge upon the Union Government to follow their commitment as per directive of the National River Conservation Directorate.

(ends)